COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015,
APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018,
APPEAL NO. 26 OF 2013,
APPEAL NO. 49 OF 2013,
APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014 AND
APPEAL NO. 368 OF 2017 & IA NO. 746 OF 2017

Dated: 02nd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

State Load Despatch Centre Karnataka. .... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1
(In A.Nos. 26/2013, 49/2013 & 144/2014)

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G. for R-2
(In A.Nos. 166/2015, 26/2013, 49/2013 & 368/2017)

Mr. Kumar Mihir for R-2
(In A.No. 302/2013)

Mr. Manu Seshadri for R-3
(In A.No. 166 of 2013 & 144 of 2014)

ORDER

List this matter for hearing on ***03.04.2018*, on top of the Board,** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr